

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: One day awareness programme on the topic "Gender Sensitization at Workplace: Issues and challenges", at Jammu.

ORDER

No: 501 of 2022/RG/98 Dated: 25-4-2022

Hon'ble the Chief Justice has been pleased to accord approval to the recommendations dated 20.04.2022 of the Hon'ble Sexual Harassment Probe Committee of the High Court Jammu Wing for holding of one day awareness programme for the Members of Gender Sensitization and Internal Complaints Committees and Members of Gender Sensitization and Local Complaints Committees for Subordinate Courts and other stake holders at J&K Judicial Academy, Jammu on Thursday, 28th April, 2022 with the help of J&K Legal Services Authority and J&K Judicial Academy.

By Order.

(Sanjeev Gupta)
Registrar General

No: 13543-85/RG/98
Copy of above forwarded to the:

Dated: 25-4-2022

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Director, J&K Judicial Academy, Jammu for information and with the request to facilitate organizing the workshop in the Academy.
5. Member Secretary, J&K Legal Services Authority, Jammu for information and with the request to coordinate and help the Hon'ble Committee in organizing the subject workshop.
6. All Principal District & Sessions Judges, UTs of J&K and Ladakh, for information and necessary action.
7. Private Secretary to the Learned Advocate General, for information.
8. CPC, eCourts, High Court of J&K an Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.

Registrar General